

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2032
TO BE ANSWERED ON 13.03.2023

Deaths/Injuries due to Monkey Bites

2032. SHRI RAJ KUMAR CHAHAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total number of deaths and injuries on account of attacks/bites of monkeys in the various States of the country during the last five years, year- wise;
- (b) whether the communication dated 09 February 2018 regarding the reimbursement of the amount of *ex-gratia* relief for the damage caused by monkeys is being complied with; and
- (c) if so, the amount of *ex-gratia* relief has been disbursed during the last five years, State- wise and year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) Management of wildlife and its habitat is the responsibility of the States/Union Territories. The details of death/injuries on account of attack/bites of monkeys are not collated in the Ministry.
- (b) and (c) The Ministry of Environment, Forest and Climate Change, by letter dated 9th February 2018, enhanced the amount of *ex-gratia* relief payable under Centrally Sponsored Schemes for loss of life, injury and damages caused to property and crops etc. due to wild animals. It was clarified in the letter that reimbursement of *ex-gratia* relief payable under Centrally Sponsored Schemes may be made by States as per the enhanced rates subject to the availability of funds. Information relating to the amount of *ex-gratia* relief disbursed by States is not compiled by the Ministry.
